## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/207/2016

NAME OF THE PETITIONER(S)

: Accel Limited

NAME OF THE RESPONDENT(S)

: Accel Frontline Limited & 8 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) R. Parthasanathy
Abhinan Barthasanathy
Courses for RI BONER XLdA

2) K. GOWTHAM KUMAR

Courses For RINBONER XLdA

Arrehana Por Thorizambak Kannan

Course for R1, R3-Rg

## **ORDER**

Counsels for both of the parties are present. Counsel for Petitioner filed a memo for withdrawing the petition. The memo is placed on record. The prayer is allowed. The petition is **dismissed as withdrawn**.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk